

DIVISION BENCH  
COURT - I

**O-210**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/126(KB)2022  
IN  
C.A.(CAA)/57(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	AMABEL VITRAN PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance via video conference/physically**

**For Petitioner**

Mr. Shaunak Mitra, Adv.  
Ms. Joveria Sabbah, Adv.

**For Regional Director, Eastern Region, MCA**

Mr. Alok Tandon, Joint Director

**ORDER**

1. Ld. Counsel for the petitioner present. Mr. Alok Tandon, JD office of RD-present.
2. Copy of the affidavit filed by Ld. counsel appearing for the petitioner be forwarded to Mr. Alok Tandon, JD, office of RD for obtaining instructions in regard to pendency of the proceedings.
3. Let the instructions be obtained within a period of seven days.
4. Post this matter on **26.07.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**